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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 73/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 4/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

Bhaskar Prakashan Pvt. Ltd.

With

Vishal Sagar AD Lab Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

None present for Petitioners

Registry is directed to issue notice to petitioners to appear before this Tribunal either through person or through professional.

List the matter on 02.08.2017

BIKKI RAVEENDRA BABU MEMBER HIDICIAI

Dated this the 30th day of May, 2017.